

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. MA 137/2017 In TCP 39/2015

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2024**

NAME OF THE PARTIES: - Mahanti Plastics Pvt. Ltd.
V/s
Samruddhi Banquets Pvt. Ltd.

Section: 397 -398 of Companies Act

ORDER

MA.No.137/2017: - Adv Divya Wadekar i/b Adv. Rahul Oak appeared for the Petitioner/Applicant through VC. Adv. Vineet Jagtap appeared for the Respondent No-8 through VC. List this matter on **21.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)